

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †2788
ANSWERED ON 05.12.2019

INDUSTRIES USING WATER FROM DAMS AND CANALS

†2788. SHRI ARUN SAO

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the industries permitted to utilise water from dams and canals for their use in the country at present;
- (b) whether the Government proposes to formulate regulation to promote major industries to construct dams and canals to exploit the water resources for their use;
- (c) if so, the details thereof;
- (d) whether any proposal has been received for the industries in this regard; and
- (e) if so, the details and the outcome thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (e) Water being a State subject, the respective State Governments allocate water for different purposes as per their priorities and requirements. National Water Policy, 2012 inter-alia states that safe water for drinking and sanitation should be considered as pre-emptive needs, followed by high priority allocation for other basic domestic needs (including needs of animals), achieving food security, supporting sustenance agriculture and minimum eco-system needs. Available water, after meeting the above needs, should be allocated in a manner to promote its conservation and efficient use. The utilization of water by industries from dam/canals is for consumptive and/or non-consumptive purposes. The details of the industries permitted to utilise water from dams and canals for their use is not available.
